NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER	**: IA(IBC)/833/(CHE)/2024**
PETITION NUMBER	**: CP/IBC/49/2019**
NAME OF THE APPLICANT	**: Dr. S R Shriraam Shekher (RP)** **M/s. INMA International Ltd**
NAME OF THE RESPONDENT(S)	**: G Sundaravadivelu**
UNDER SECTION	**: Rule 11 of NLCT Rules 2016**

ORDER

Ld. Counsel Mr. Thilak Narayanan for the Applicant.

This is an Application seeking condonation of delay of 41 days in filing the reply in IA(IBC)/284(CHE)/2024. The Applicant has given the reason for delay in para nos 2 and 3.

Considering the above, the delay is condoned and the **Registry is directed to take the reply on record**.

IA(IBC)/833/(CHE)/2024 is accordingly disposed off.

-Sd-	**-Sd-**
RAVICHANDRAN RAMASAMY	**JYOTI KUMAR TRIPATHI**
Member (Technical)	**Member (Judicial)**

phk